

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-91/1994/791/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>th</sup> 14 February, 2022.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. MACT(S) 103 dtd. 11.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.02.2022 and Restricted holiday on 15.02.2022, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.02.2022 till the morning of 17.02.2022**, has been granted. The District and Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-91/1994/792-793 /A. dated** , 14-02-2022

Copy to:.

1. The District and Sessions Judge, Sonitpur, Tezpur.
2.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Raja